

^aITEM NO.8

REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013
SHIVAM HAND MADE PAPER Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS Respondent(s)
(with office report)

Date : 03/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms Reena Yadav, Adv.

Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

Mr. Shrish Kumar Misra, Adv.

Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent no.3 has already filed counter affidavit.

Respondent nos.1 and 2 have filed counter affidavit but
after the opportunity to file the same was declined. Registry
to make specific mention of the fact while placing the matter
before the Hon'ble Court.

Respondent no.4 has not removed the defects in the
vakalatnama. Last opportunity of four weeks is granted for the
same to the ld. Counsel, Mr Amit Bhagat.

List again on 1.5.2017.

(RAJESH KUMAR GOEL)
Registrar